

ITEM NO.32

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 966/2022

BABA FAKKADNATH @ MULLA @ DHARAMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. SHANKAR DIVATE, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

WITH

Cr1.A. No. 965/2022 (II)

(MR. SHANKAR DIVATE, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 14-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shankar Divate, AOR

For Respondent(s)

Mr. Nagendra Singh, Adv.

Ms. Swasti Priya, Adv.

Mr. Vishwa Pal Singh, AOR

Mr. Adesh Kumar Gill, Adv.

Mr. Mohd. Alim Khan, Adv.

Mr. Vikas Gothwal, Adv.

UPON hearing the counsel, the Court made the following

O R D E R

Both matters

Common sole respondent is duly represented.

Original records are awaited from the High Court as well
as Trial Court.

List on 1.11.2022.

AVANI PAL SINGH
Registrar